

Act is administered by the Ministry of Health and Family Welfare. According to information received from that Ministry, this Act controls the advertisements of drugs in certain cases to prohibit advertisements for certain purposes of remedies alleged to possess magic qualities. There is no proposal at present to amend the Act.

(c) Does not arise.

Licence for manufacture of Salbutamol

9006. SHRI P.R. KUMARAMANGALAM : Will the Minister of INDUSTRY be pleased to state :

(a) whether any applications for licence for manufacture of Salbutamol used for Asthma and in short supply now, are pending and/or have been turned down ;

(b) if so, the reasons thereof ;

(c) whether this drug is being imported now ; and

(d) if so, the value of imports for the last three years and plans for self-sufficiency in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) During the last three years no Industrial Licence application for the manufacture of Salbutamol has been received.

(b) Does not arise.

(c) Yes, Sir.

(d) Details of imports are published in the Monthly Statistics for foreign trade in India, Vol. II, copies of which are available in the Parliament Library. To stimulate the production and attain self-sufficiency, Salbutamol has been delicensed for non MRTP/non FERA companies.

Open cast mine near East Kumardhubi Colliery Kapasara Area of Eastern Coalfields Limited

9007. SHRI BASUDEB ACHARIA : Will the Minister of ENERGY be pleased to state :

(a) whether Nanotar village near East

Kumardhubi Colliery Kapasara area of Eastern Coalfields Ltd., has been endangered by adjacent open cast mine throwing stones on the village during blasting ;

(b) whether during the last three months villagers have agitated against the fall of stones damaging their houses ;

(c) whether there is also chance of casualty with flying stones hitting persons in the villages ; and

(d) if so, the remedial steps taken ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) to (d). There does not appear to be any village of the name of 'Nanotar, near East Kumardhubi Colliery under Kapasara Area. Presumably, the Hon'ble Member is referring to a village named 'Namohir' located near Kumardhubi open cast mine. At one stage, it was decided to extend the quarry to cover this village' but because of the reluctance of the villagers to vacate their dwellings, even against offer of alternative land and compensation for their houses, the extension of the quarry towards this village has been stopped.

Delay in BCCL and ECL projects owing to land acquisition problem

9008. SHRI BASUDEB ACHARIA : Will the Minister of ENERGY be pleased to state :

(a) the number of projects and mining works held up in the Bharat Coking Coal Limited and the Eastern Coalfields Limited as on 1.1.1986 due to land acquisition problem ;

(b) the amount of investment held up in those blocked projects and their employment potential ;

(c) the percentage of land acquisition factor vis-a-vis all other factors responsible for delays in execution of the projects in the Bharat Coking Coal Limited and the Eastern Coalfields Limited ;

(d) whether any plan to call a high level meeting to solve the land dispute affecting production is under consideration of the Union Government ; and

(e) if so, the details thereof ?